

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2935.
TO BE ANSWERED ON TUESDAY, THE 10TH MARCH, 2026.**

BIHAR INDUSTRIAL INVESTMENT PACKAGE

2935. DR. ALOK KUMAR SUMAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the special industrial investment packages that have been announced for Bihar;
- (b) the incentives and benefits included in these packages;
- (c) the number of companies that have availed these investment packages so far;
- (d) whether any projects have been specifically approved for districts like Gopalganj, if so, the details thereof; and
- (e) the manner in which packages aim to promote employment and industrial growth in Bihar?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): The primary responsibility for developing the industrial sector rests with the State Governments, which adopt different policy measures to promote industrial development. The Union Government supplements the efforts of the State/UT Governments through various schemes, programmes, and policy initiatives for the overall development and promotion of industry across the country, including in Bihar. These initiatives include the Scheme for Investment Promotion, Ease of Doing Business (EoDB) and initiatives aimed at reducing compliance burden, the Industrial Infrastructure Upgradation Scheme, the Production Linked Incentive (PLI) Scheme, Integrated Manufacturing Clusters (IMCs) under the National Industrial Corridors, Startup India, Make in India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Single Window System (NSWS), India Industrial Land Bank (IILB), reforms in Foreign Direct Investment (FDI), Project Monitoring Group (PMG) etc. which facilitates setting up of major infrastructure projects across the country.

Government of Bihar has informed that Bihar Industrial Investment Promotion Package (BIIPP), 2025 was approved by the State Cabinet on 26 August 2025. The objective of this package is to promote industrial development in the State and attract large-scale private investment. This will increase industrial investment, accelerate economic growth, generate large-scale employment opportunities, strengthen the Micro, Small and Medium Enterprises (MSME) sector.

- (b):** Under the BIIPP, 2025, the following incentives are provided:
- i. Interest Subvention Incentive: In high-priority sectors, interest subvention of 10% for 5 years (and 12% for micro and small units) is provided, subject to a ceiling of 50% of the approved project cost, with the maximum limit enhanced from ₹20 crore to ₹40 crore.
 - ii. Tax-related Incentives: Reimbursement of taxes for 5 years up to 100%, subject to a maximum of 100% of the approved project cost.
 - iii. Land allotment: Investors may obtain land for establishing industries at a token rate of ₹1. Industries investing more than ₹100 crore and generating at least 1000 direct jobs may be allotted up to 10 acres of land, while industries investing more than ₹1000 crore may be allotted up to 25 acres of land.
- (c):** So far, 16 units have been granted Stage-1 clearance under the Bihar Industrial Investment Promotion Package, 2025.
- (d):** Under the BIIPP, 2025, one proposal has been received for Gopalganj district, which is currently under the process of approval of Government of Bihar.
- (e):** The BIIPP, 2025, which is effective until 31 March 2026, aims to promote industrial development and create employment opportunities in the Bihar State. It seeks to ensure balanced, sustainable and inclusive economic development across the State. The package forms part of the Government's efforts to establish Bihar as a significant industrial hub.
